

MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) The information is being collected and to the extent available will be laid on the Table of the House.

**छठी पंचवर्षीय योजनावधि के अंत तक निर्मित की गई सिंचाई क्षमता**

1727. श्री शिवप्रसाद चनपुरिया: क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि:

(क) छठी पंचवर्षीय योजनावधि के अंत (1984-85) तक बड़ी और मझोली सिंचाई परियोजनाओं द्वारा निर्मित की गई सिंचाई क्षमता कितनी है;

(ख) क्या निर्मित की गई क्षमता का पूर्ण उपयोग किया जाता है; यदि नहीं, तो सिंचाई क्षमता का उपयोग किस सीमा तक किया जा रहा है और कितनी का उपयोग किया जाना है; और

(ग) छठी पंचवर्षीय योजनावधि के अंत (1984-85) तक छोटी सिंचाई परियोजनाओं द्वारा निर्मित की गई सिंचाई क्षमता कितनी है और किस सीमा तक इस प्रकार की सिंचाई क्षमता का उपयोग किया जा रहा है?

जल संसाधन मंत्रालय में राज्य मंत्री (श्री मनुभाई कोटाड़िया): (क) और (ख) छठी योजना तक 30.01 मि०हे० सिंचाई क्षमता वृद्ध और मध्यम सिंचाई परियोजनाओं द्वारा सृजित की गयी थी, जिसमें से 25.33 मि०हे० के उपयोग की सूचना प्राप्त हुई। 4.68 मि०हे० क्षमता उपयोग नहीं की गयी।

(ग) लघु सिंचाई के अन्तर्गत 37.52 मि०हे० क्षमता सृजित की गई थी, जिसमें से 35.25 मि०हे० के उपयोग की सूचना प्राप्त हुई।

**Employment of Persons who were Displaced due to the Setting up of Visakhapatnam Steel Plant**

1728. DR. YELAMANCHILI SIVAJI: Will the Minister of STEEL AND MINES be pleased to state:

(a) how many persons are yet to be employed in Visakhapatnam Steel Plant who were displaced at the time of the setting up of this project;

(b) how many of them have already been given employment; and

(c) what is the target date for completing the recruitment process?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c) Visakhapatnam Steel Project had committed to give employment to 5,000 displaced persons, subject to their being found suitable, by the time the project is fully operational. Out of these, 4,589 persons have already been given employment. As such, 411 more displaced persons are yet to be given jobs.

**Introduction of Cash Credit System for Farmers by Andhra Bank**

1729. DR. YELAMANCHILI SIVAJI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Andhra Bank has introduced Cash Credit System for farmers in Guntur District of Andhra Pradesh; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Andhra Bank has reported that it has introduced Agricultural Cash Credit System on a pilot project basis initially in Guntur district of Andhra Pradesh during the current year. Apart from simplifying the documentation procedure and speedy disbursement of loan, the procedure of cash credit system will create a confidence in the beneficiary that to the extent of sanctioned limit, he can draw amounts as per his requirement any time based on the cropping pattern he adopts and he can repay as and when he gets some income to reduce the burden of interest. Under the scheme, the credit requirements of farmers will be worked out for each crop season and an